## ORDER

In continuation of Order No.14/RG/Spl./Misc. dated 02.05.2020, it is hereby informed that the Advocates, party-in-person and all concerned may contact the following **Helpline numbers** in connection with any query relating to procedure for mentioning of the matters for urgent hearing, technical support and procedure for E-filing and Video-Conference between **10.00 AM to 5.00 PM** on Court working days.

(a) For procedure for mentioning of matters for urgent hearing:-

Mobile Numbers - 7087218394

- 7087218395

(b) For technical support and procedure for E-filing:-

Mobile Numbers - 7087218396

7087218397

(c) For technical support and procedure for hearing through video conference:-

Mobile Numbers - 7087218391

7087218392

By orders of Hon'ble the Chief Justice

(Sanjiv Berry) Registrar General 05.05.2020